

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PUNJAB BIOMASS POWER LTD.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Punjab Biomass Power Ltd
2.	Date of incorporation of corporate debtor	08 Dec 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40200MH2005PLC157919
5.	Address of the registered office and principal office (if any) of corporate debtor	D-73/1, TTC INDUSTRIAL AREA, MIDC TURBHE, NAVI MUMBAI, MH 400705
6.	Date of closure of Insolvency Resolution Process	30 /03/2021
7.	Liquidation commencement date of corporate debtor	30/03/2021 (Order dt. 07/03/21 received on 30/03/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Om Prakash Kanoongo IBBI/IPA-001/IP-00410/2017-18/10726
9.	Address and e-mail of the liquidator, as registered with the Board	3, Manhar Apartment, Poddar Park, Malad East, Mumbai, 400097 opkanoongo@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C-1109, Upvan Tower, Upper Govind Nagar, Malad East, Mumbai-400097 cirn.phnl@gmail.com
11.	Last date for submission of claims	29 April 2021

Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the **Punjab Biomass Power Limited** on 17/03/2021 – Order received on 30/03/ 2021.

The stakeholders of **Punjab Biomass Power Limited** are hereby called upon to submit their claims with proof on or before 29 April, 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 2 April 2021

Place: Mumbai



(Om Prakash Kanoongo)

IBBI/IPA-001/IP-00410/2017-18/10726
Liquidator of Punjab Biomass Power Ltd.